

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

(IB)-152(PB)/2017

**IN THE MATTER OF:**

Macro Leafin Pvt. Ltd.

.....Petitioner

v.

Arrow Resources Ltd.

.....Respondent

**SECTION :** UNDER SECTION 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 21.08.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Pulkit Deora, Advocate

**ORDER**

Order reserved on the application.

*Sdl-*

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

*Sdl-*

(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

21.08.2017

Vineet